


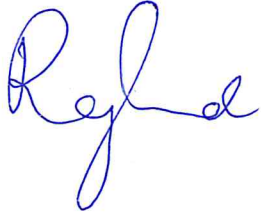
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 67/16	IA 19/16 in TP 14/16	Hearing	397/ 398	Arun Bhat Vs. Banana County Resorts P. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	RAJASHREE D. for. K. VENKATRAMANI 980 - 41280811	Respondent no.5	
2	C.R.RAGHAVENDRA 9448207163	Counsel for Petitioner	 V. Raghuraman
3	V. RAGHURAMAN	—	

Counsel for petitioner is present. Counsel for R-5 is also present. Heard the counsel for R-5 in part. No representation for R-1 to R-4. Counsel for R-5 informed the Tribunal that he will contact the counsel appearing for R-1 to R-4 and inform the Tribunal on the next date of hearing.

For continuation, list it on 12.10.2017.



MEMBER (J)



MEMBER (T)